

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

3. **IA-1453/2024 in C.P.(IB)/1253(MB)/2020**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.04.2024**

NAME OF THE PARTIES: **ICICI Bank Limited**
Vs
Rasiklal Sankalchand Jewellers Private Limited

SECTION: 7, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

This matter is heard through video conference:

1. Mr. Ayush J Rajani a/w Ms. Khushboo Shah i/b AKR Legal, Ld. Counsel for Applicant/Liquidator present (VC). Mr. Rushab Chopra i/b Vidhii Partners, Ld. Counsel for R1 present (VC).
2. Registry is directed to issue Court Notice to other Respondents in IA and place on record the copy along with tracking report on the next date of hearing.
3. List this matter on **17.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)